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Title: Need for creation of a separate State of Bodoland.

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY (KOKRAJHAR): Despite the holistic desire and political wisdom on the part of the Bodoland Movement leaders for getting many decades-old burning "Bodoland Issue" resolved through peaceful political dialogues and negotiations, nothing tangible has emerged as yet. You may be aware of the fact that after Independence, precisely in the 1960s and 1970s, barring the indigenous Plains Tribal-Bodo people of Assam, who happen to be the single largest Indo-Mongoloid Tribal group, all the Hills Tribal people of the entire North-Eastern Region have already been accorded the optimum quantum of Political Right to Self-Determination within their own ancestral territories and regions either in the form of separate provincial States or separate Autonomous Districts of their own as a measure of ensuring their survival and existence. But only this unfortunate real autochthonous Indo-Mongoloid Bodo Tribal group of people of Assam, have not got even the bare minimum benefit of constitutional provisions under the Sixth Schedule to the Constitution.

I, therefore, urge upon the Government of India to take concrete political decision and to have pragmatic political wisdom to bring about a lasting and honourable political solution to the many decades old "Bodoland Imbroglio" for the greater interests of restoring peace, normalcy and congenial atmosphere so as to help facilitate all round growth and development both inside the Bodoland Territory as well as in the North-Eastern Region as a whole.